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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **TEST.CAS. 23/2022**

PRATIMA MAHAJAN Through:

..... Petitioner Ms. Jyoti Mehra, Advocate.

versus

STATE & ORS.

Through:

..... Respondents Ms. Samiksha Godiyal, Mr. Govind Mahoran and Mr. Nakul Rajan, Advocates for R-2 to 4..

CORAM: HON'BLE MR. JUSTICE SACHIN DATTA

<u>ORDER</u> 12.01.2023

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Learned counsel for the petitioner seeks an adjournment on the ground that she has been recently engaged in the matter.

At request, re-notify on 25th May, 2023.

SACHIN DATTA, J

JANUARY 12, 2023 AK

This is a digitally signed order.

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